

of ghee is also due to stagnation of production of milk and increased demand because of rise in levels of income. Reason for increase in retail prices of tea is due to enhancement of Zonal Excise Rates with effect from 1st March 1970 as also overall increase in cost of packaging materials, transport and distribution.

(c) The Government has taken several steps to prevent undue increase in prices. While the Government's fiscal policy has been directed towards the raising of resources for development in a non-inflationary manner, the monetary policy has been geared to the task of preventing misuse of bank credit for speculative purposes. Recourse has also been taken from time to time to price and distribution controls. To curb speculative activi-

ties forward trading has been kept under strict control.

Adequate quantities of foodgrains are being made available through a net work of fair-price shops at fixed prices. The public distribution system is being further strengthened to ensure issue of foodgrains to consumers at reasonable prices. Statutory control on the prices of selected foodgrains as in existence in some of the States has not been found very effective.

Regarding sugar, from 1st July, 1972, statutory partial control on sugar came into effect under which 60 per cent of the monthly releases are made available as levy sugar at the notified prices for meeting the emergent requirements and distribution to domestic consumers.

#### STATEMENT

*Average All India Index Numbers of Wholesale Prices*

(Base Year 1961-62-100)

Financial year Averages			
Commodities	1969-70	1970-71	1971-72
Wheat	210.8	208.6	208.1
Rice	196.5	201.3	204.3
Pulses	239.1	240.0	271.7
Bajra	190.2	158.1	152.2
Jowar	192.4	190.2	210.4
Ghee	191.2	202.3	204.4
Sugar	157.2	157.3	170.5
Tea	109.3	116.9	138.7

ARREARS OF RENT DUE FROM THE  
CHAIRMAN OF THE MODERN BAKERIES

(c) the steps taken to recover the arrears?

677 SHRI N. G. GORAY Will the Minister of Works and Housing be pleased to state

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIKSHIT) (a) Yes, Sir

(a) whether it is a fact that the present Chairman of the Modern Bakeries is in arrears of rent of Government residential accommodation,

(b) and (c) A sum of Rs 6,503.60 was outstanding against him on account of licence fee, etc., for flat No 303, Vithalbhai Patel House for the period from September, 1971 to December 20, 1971. Out of this, Rs 4,199.07 was paid in March, 1972 and the balance of

(b) if so, the details of the arrears, and

Rs. 2,304.53 is still outstanding. The Chairman has been reminded to clear the amount

#### REVISED PAY SCALES FOR DELHI TEACHERS

678. SHRI N. G. GORAY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply to Unstarred Question No. 859 given in the Rajya Sabha on the 31st May, 1972 and state:

(a) whether as a result of the order issued regarding payment of revised pay scales to the Delhi teachers frustration has been created among some of the senior teachers in all the grades as they have been lagged behind the junior teachers by the introduction of revised pay scales; and

(b) if so, whether Government have any plans to remove this dissatisfaction?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV):

(a) and (b) The pay in the revised pay scales is to be fixed at the next higher stage without any change in the date of increment. As a result of adopting this method of pay fixation some juniors will get next increment earlier than their seniors. The question of removing this anomaly is under consideration.

#### INCREASE IN SUGAR PRICES

679. SHRI SANDA NARAYANAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there has been a phenomenal increase in sugar prices during the last two months;

(b) the prices of sugar in the month of June and July in the cities of Ahmedabad, Bombay, Calcutta, Delhi, Kanpur and Madras;

(c) whether Government propose to take over the sugar Industries; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) It is true that there has been a steady increase in the prices of sugar in the open market during the last two months.

(b) A statement showing the weekly wholesale prices of sugar in the months of June and July 1972 in the six cities is attached.

(c) and (d) The Government of India have already appointed the Sugar Industry Enquiry Commission to undertake detailed and comprehensive studies of the working of the sugar industry, particularly in the context of the demand for its nationalisation. The matter will be examined on receipt of the report of the Commission.

#### STATEMENT

##### Wholesale prices of Sugar

		(Rs. per quintal)					
Month	As on	Delhi	Kanpur	Calcutta	Bombay	Madras	Ahmedabad
June '71	7th	310.00	290.00	292.00	289.00	273.00	292.00
	15th	314.00	290.00		290.00	276.00	292.00
	22nd	314.00	292.00	290.00	291.00	283.00	297.00
	30th	315.00	290.00	N.A.	290.00	286.00	287.00
July '71	7th	322.00	290.00	293.00	301.00	291.00	304.00
	15th	331.00	301.00	N.A.	316.00	295.00	305.00
	22nd	347.00	N.A.	N.A.	*334.00	308.00	*330.00
	31st	365.00	323.00	N.A.	347.00	325.00	345.00

N.A.—Not Available

\*As on 21-7-72.